NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.62/560(6)/NCLT/AHM/2017(New) C.P. No. 9/560(6)/NCLT/AHM/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Praveen Kumar Bohra

V/s.

Registrar of Companies & Ors.

Section of the Companies Act: <u>Sections 560(6) of the Companies Act, 1956</u>

SIGNATURE REPRESENTATION **DESIGNATION** S.NO. NAME (CAPITAL LETTERS) PETITIONER

WTARIA NATASHIA

Learned Advocate Ms. Natasha Sutaria present for Petitioner.

Petitioner filed proof of service of notice on ROC, Madhya Pradesh.

None appeared for Respondent.

For final hearing, list the matter on 02.08.2017.

Dated this the 30th day of May, 2017.